

financial institutions as also the provisions of public Financial Institutions (obligation as to Fidelity and Secrecy) Act, 1983, the details relating to individual constituents cannot be divulged.

(c) IDBI has reported that the loan was sanctioned to the private air operator after assessing the economic, commercial and financial viability of the project.

(f) IDBI is initiating recovery proceedings against the company.

[English]

#### Export of Tea

1740. PROF. JITENDRANATH DAS : Will the Minister of COMMERCE be pleased to state :

(a) the names of the countries to which the Government is exporting tea;

(b) the quantity of tea exported during each of the last two years, year-wise country-wise; and

(c) the foreign exchange earned through this export?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH) : (a) Indian tea is exported to almost all importing countries of the world. Major importers of Indian tea are Russia and CIS countries, U.K., Germany, Poland, U.A.E., Iran, Arab republic of Egypt, Japan, Saudi Arabia etc.

(b) and (c) A statement of country wise export of tea from India is attached.

Country	(Quantity : Million Kg.) (Value : Rs. Crore)			
	1995-96		1996-97	
	Qty.	Val.	Qty.	Val.
1	2	3	4	5
Russian Fed.	66.08	443.08	42.03	297.16
Kazakhstan	3.34	21.73	2.87	18.63
Ukrain	3.19	23.43	0.60	3.69
Azerbaijan	0.03	0.23	0.40	0.21
other CIS	3.11	21.84	8.07	55.34
Total CIS	75.85	510.31	53.61	375.03
U.K.	21.71	133.71	25.19	176.31
Ireland	2.52	16.94	3.19	22.26
Netherland	2.66	25.48	2.33	23.80

1	2	3	4	5
Germany	7.18	99.35	6.67	100.40
Poland	10.57	63.74	8.53	55.20
USA	3.54	31.25	5.05	59.42
Canada	0.42	2.69	0.72	4.44
UAE	16.84	137.35	21.54	152.69
Iran	3.29	26.91	4.29	27.84
S.Arabia	0.99	9.93	3.19	31.96
Jordan	0.12	0.77	0.73	3.40
A.R.E.	6.54	33.46	6.68	35.69
Morocco	—	—	0.05	0.32
Tunisia	—	—	0.67	3.15
Afghanistan	0.85	6.12	0.75	6.04
Hongkong	0.08	0.77	2.63	14.97
Singapore	0.59	3.44	0.66	4.20
Nepal	0.35	2.00	0.52	2.56
Sri Lanka	0.51	2.44	2.57	12.21
Turkey	0.47	3.74	0.92	7.37
Japan	2.10	28.80	2.44	38.14
Pakistan	0.25	0.97	0.22	0.66
Liberia	1.65	9.51	2.98	16.63
South Africa	0.29	1.35	1.28	11.46
Australia	0.65	4.52	1.06	6.58
Other Ctry.	6.99	45.53	17.04	95.65
Total	163.65	1191.19	132.26	1005.27
USMn\$		(356.10)	(347.01)	

#### Funds for Coal Sector

1741. SHRI RANJIB BISWAL : Will the Minister of COAL be pleased to state:

(a) whether allocation of fund has been enhanced in Ninth Plan for the development of different major coal fields;

(b) if so, to what extent increase has been made than the Eighth Plan;

(c) the funds earmarked for Ninth Plan and released so far for the development of coal resources in Orissa; and

(d) the details of various schemes prepared for the purpose to be taken up during Ninth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b) Ninth Five Year Plan is yet to be finalised. However, Working Group on Coal and Lignite has recommended an outlay of Rs. 22,543.13 crores for 9th Five Year Plan as against approved outlay of Rs. 12357 crores for coal and lignite (Including power sector) in the 8th Five Year Plan.

(c) An outlay of Rs. 1800 crores (Provisional) has been proposed for 9th Five Year Plan period for development of coal resources by Mahanadi Coalfields Ltd., which operates in Orissa. For the year 1997-98, an outlay of Rs. 317.14 crores has been envisaged for Mahanadi Coalfields Ltd. Funds are not released for this purpose by the Govt. as outlay of Mahanadi Coalfields Limited is not dependent on its budgetary support.

(d) Details of various schemes of Mahanadi Coalfields Limited, which operates in state of Orissa, for which outlay of Rs. 1800 crores has been proposed for the Ninth Five Year Plan are given below :

(Rs. in crores)	
Project	Outlay
Existing Project	465.56
On-going Project	422.32
New Projects	538.27
Total Mining	1426.15
Non-Mining	373.85
	1800.00

[Translation]

#### Khadi and Village Industries Commission

1742. DR. BALIRAM : Will the Minister of INDUSTRY be pleased to state :

(a) the details of various projects being implemented in rural areas by the Khadi and Village Industries Commission;

(b) the number of industries in Uttar Pradesh granted loans during the last one year;

(c) the details of pending applications for grant of loans; and

(d) the time by which the Government likely to provide loans to all industrial units?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) KVIC provides assistance for implementing 112 village industries besides Khadi in rural areas, as defined by KVIC Act. List of Village Industries is given in the Statement attached.

(b) During 1996-97, KVIC disbursed Rs. 3112.49 lakhs as loan and Rs. 70.76 lakhs as grant to the U.P. State under its normal programme. The major programmes being implemented in U.P. State are for Cottage Pottery, Lime, Handmade Paper, Aggarbati, Cane & Bamboo, Ghani Oil, Gur Khandsari, Processing of Cereals and Pulses, Fruit Processing, Fibre, Cottage Soap, Leather, Carpentry & Blacksmithy and Polyvastra apart from Khadi. In addition, KVIC also sanctioned some projects under their Project Approach for village industries. The position as on 15.6.97 is as under :-

Industries	No. of Projects sanctioned		Fund sanctioned (Rs. in lakhs)	Fund released
	Indivi- dual	Insti- tutional		
1. Rural Engg. Inds.	—	2	10.24	—
2. Processing of Cereals & Pulses	—	2	23.71	4.91
3. Handmade Paper	3	—	41.61	—
4. Non-edible Soap Industry	—	1	7.07	4.67
5. Village Oil Industry	1	1	11.77	3.74
6. Gur & Khandsari	10	—	5.40	—
7. Beekeeping	1	1	4.50	—
8. Fruit & Vegetable Processing Industry	2	1	21.88	—
Total	17	8	126.18	13.32

(c) As on 15.6.97, 90 individual projects and 121 institutional projects of various industries having project cost more than Rs. one lakh have been referred to the Banking Division of KVIC for appraisal. Against this, 43 individual and 57 institutional projects have been cleared. The remaining 47 individual and 64 institutional projects are under process.

(d) There is no time specified for providing loan to projects. The projects will be financed after appraising the economic and technical feasibility and also subject to fulfilment of various conditions laid down by KVIC for sanctioning funds.

#### Statement

#### *Industries Under the Purview of the KVIC*

I. **KHADI** (Cotton, Silk and Wollen) and Dann Carpet (Exclusively for Sikkim and N.E. States)